

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-80(PB)/2017

IN THE MATTER OF:

**Chharia Holdings (P) Ltd.
v.
Brys International Pvt. Ltd.**

**.....Petitioner
.....Respondent**

SECTION : UNDER SECTION 7 of the IBC,

Order delivered on 08.11.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**Deepa Krishan
Hon'ble Member (T)**

For the Petitioner(s): Mr. Pawan Sharma, Advocate

For the Respondent(s) : Mr. Indresh Upadhyay, Advocate

ORDER

Let the matter be listed after the pronouncement of the order by three-Member Bench of the Tribunal in the matter of (IB)-190(PB)/2017 Union Bank of India vs. Era Infra Engineering Ltd.

**Sd. —
(CHIEF JUSTICE M.M. KUMAR
PRESIDENT**

**Sd. —
(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

08.11.2017
V.Sethi